

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),  
AT CHENNAI**

**O. A. No 72 of 2020**

Dr. Lubna Sarawath

....Applicant

-Vs-

The State of Telangana  
Rep. by its Chief Secretary  
Secretariat, Hyderabad  
And 8 others

....Respondents

**REPLY FILED ON BEHALF OF THE 4<sup>th</sup> RESPONDENT**

I, D. Amoy Kumar S/o D. Ashok aged about 39 years working as District Collector, Ranga Reddy District do hereby solemnly affirm and sincerely state as follows:

1. I submit that, I am the 4<sup>th</sup> respondent herein and as such I am acquainted with the facts and circumstances in official capacity.
2. In reply to Para 2, 3 & 10, it is to submit that, team comprising of Revenue & Irrigation officials have inspected Narsingi Lake -2 (Lake Id No 2939) falling in Sy Nos 272 to 274 of Puppalguda Village, Gandipet Mandal and the said inspection revealed that
  - 1) The said Narsingi Lake – 2 (Lake Id No 2939) is situated adjacent (South side) to Bulkapur Nala which is a disused Nala and on Northern side to Osman Sagar lake water pipe line.
  - 2) As per the Village map, there is no water body existed in the location and recorded as "Patta lands." Further, during the physical inspection as well, there is no water body found existing in the said location.
  - 3) As per Survey of India Topo sheet, a dry pond is shown in the location and mapping is done by collecting Geo-coordinates from Topo sheet (E44M7) and arrived to an extent of Ac 8-00 gts.
  - 4) Further, as observed from Google map from the year 2003, there is an impression of small water body in Sy. Nos 272 to 274 of Puppalguda Village, Gandipet Mandal (The Google maps for the years 2003, 2010, 2015 & 2020 are enclosed).

  
**COLLECTOR**  
**Ranga Reddy Dist.**

3. In reply to Para 4, 5 & 6, it is to submit that the Tahsildar, Gandipet Mandal, Municipal Commissioner, Narsingi Municipality and Executive Engineer, I & CADD, IB Division, Hyderabad were directed to keep strict vigil on the lake and ensure that no further construction/demolition waste is deposited in the lake and if there is any violation, directed to take necessary action on the persons under relevant act/rules and report compliance in the matter.
4. In reply to Para 7, it is to submit that the State Level Environment Impact Assessment Authority has reported that, the company has submitted its proposal along with detailed report, maps and presentation in the State Level Appraisal Committee (SEAC) meeting held on 18-08-2015, 17-11-2018 & 09-12-2015 and after examination of the site position and impact on environment in accordance with EIA Notification, 2006, the SEAC & SEIAA has issued the Environmental Clearance vide No. SEIAA/TS/RRD-71/2015, dated 31-12-2015 to the project. Further, it is to submit that the State Level Environment Impact Assessment Authority (SEIAA), Govt. of India vide SEIAA/TS/OL/RRD-576/2020 dt. 06.08.2020 has informed that

"The State Level Environment Impact Assessment Authority (SEIAA) granted permission for Commercial Office Complex in favour of M/s. Phoenix Global Spaces Pvt., Ltd., in Sy Nos 272/1, 273/1 of Puppalguda Village, Gandipet Mandal."

5. In reply to Para 11, 13 & 15, it is to submit that as per instructions of the Metropolitan Commissioner & Chairman, Lake Protection Committee, HMDA vide Lr. No. 985/ML/M3/HMDA/Dev/2013 dt. 17.11.2018 the District Level Committee with the District Level Officers of Irrigation, Revenue, Police, HMWS&SB, Pollution Control Board, Urban Local Bodies, etc was formed to take up conservation and effective protection of lakes/water bodies and necessary instructions were issued for removal of encroachments if any.

The location sketch map depicting the land in said Sy Nos corresponding to streams (as per village map and Survey of India Topo sheet map) and same super imposed on Village Revenue maps & Topo sheet maps along with permissions/NOCs issued at various levels are enclosed herewith for kind perusal.

Therefore, I pray that this Hon'ble Tribunal may be pleased to dismiss the case and pass such further or other orders as deemed fit.

  
**DEPONENT**  
**COLLECTOR**  
Ranga Reddy Dist.

**VERIFICATION**

I, D. Amoy Kumar S/o D. Ashok aged about 39 years working as District Collector, Ranga Reddy District, do hereby declare that the contents are true and correct to the best of my knowledge and the information available on records.

Hence, verified on this the 2<sup>nd</sup> day of March, 2021.

  
**DEPONENT**  
**COLLECTOR**  
**Ranga Reddy Dist.**